# GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

# LOK SABHA UNSTARRED QUESTION NO.3815

**TO BE ANSWERED ON THE 9<sup>TH</sup>AUGUST, 2016/SHRAVANA 18, 1938, (SAKA)** 

**INVOLVEMENT OF POLICE PERSONNEL IN CRIME** 

†3815. DR. VIRENDRA KUMAR: SHRI RAM CHARITRA NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there are reports regarding involvement of police personnel including Indian Police Service (IPS) officers in illegal activities and in various crimes including child abuse in the country;

(b) if so, the total number of such cases reported/registered, personnel convicted, action taken against the guilty personnel, cases solved and the steps taken to solve all the cases during each of the last three years and the current year, crime, rank and State-wise; and

(c) the steps taken by the Government to stop such cases in future?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b) Yes, Madam. The State/ UT wise cases registered against police personnel, charge-sheeted and police personnel convicted for committing various offences during the period 2012-2014 are enclosed at <u>Annexure-I</u>. The NCRB do not compile crime wise data or the rank wise data of crimes committed. State Cadre-wise details of criminal cases registered/report against IPS officers during the years 2013 to 2016 (as on 05.08.2016) is at

## Annexure-II

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(c) "Public order" & "Police" are State subject as per the 7<sup>th</sup> Schedule of the Constitution of India. The responsibilities of maintaining law and order, registration and prosecution of crimes rest primarily with the respective State Governments / Union Territory Administrations. However, the departmental action in terms of AIS (Discipline & Appeal) Rules, 1969 and Rule 6 of the AIS (Death Cum Retirement Benefits) Rules, 1958 is taken against officers found guilty by the courts.

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#### <u>Annexure-I</u>

### Complaints received during the year, cases registered, Police personnel charge sheeted, Police personnel convicted under Human Right Violation During 2012-2014.

S.N	States/UT	2012					20	13		2014			
		Complaint	Cases	Police	Police	Complaint	Cases	Police	Police	Complaint	Cases	Police	Police
		received	registered	personnel	pers	received	registered	personnel	pers	received	registered	personnel	pers
		during		charge	convict-	during		charge	convicted	during		charge	convicted
		the year		sheeted	ed	the year		sheeted		the year		sheeted	
1.	Andhra Pradesh	614	128	-	0	354	153	-	04	189	128	43	02
2.	Arunachal Pradesh	120	02	-	0	126	16	-	00	23	24	21	01
3.	Assam	35	15	-	0	04	13	-	01	48	28	05	0
4.	Bihar	18	18	-	0	41	31	-	0	279	08	05	0
5.	Chhattisgarh	1918	`24	-	03	`1960	28	-	09	3105	57	41	03
6.	Goa	15	01	-	0	103	97	-	0	38	38	13	0
7.	Gujarat	1152	252	-	03	965	237	-	04	1144	417	168	01
8.	Haryana	1434	409	-	02	1592	20	-	0	2214	25	26	01
9.	Himachal Pradesh	403	06	-	0	303	08	-	02	383	10	08	01
10.	Jammu & Kmr	423	46	-	05	839	60	-	0	1209	32	13	0
11.	Jharkhand	0	01	-	0	02	02	-	0	02	02	02	0
12.	Karnataka	256	100	-	02	115	66	-	01	211	140	79	01
13.	Kerala	3193	208	-	01	3116	178	-	02	1003	172	59	03
14.	Madhya Pradesh	12412	11	-	0	9297	50	-	05	10887	73	127	0
15.	Maharashtra	6925	380	-	05	7280	442	-	07	6528	487	186	03
16.	Manipur	02	02	-	0	01	0	-	0	141	0	0	0
17.	Meghalaya	11	11	-	0	03	12	-	0	05	05	02	0
18.	Mizoram	06	06	-	0	06	05	-	0	0	0	0	0
19.	Nagaland	30	10	-	0	16	16	-	0	10	10	07	0
20.	Odisha	35	32	-	0	60	56	-	0	40	26	10	0
21.	Punjab	3654	102	-	05	3468	61	-	05	2036	115	26	01
22.	Rajasthan	2665	149	-	0	3252	136	-	03	2881	167	35	04
23.	Sikkim	0	0	-	0	0	0	-	0	0	0	0	0
24.	Tamilnadu	378	220	-	01	259	136	-	01	138	126	60	01

25.	Telangana	-	-	-	-	-	-	-	-	285	100	123	19
26.	Tripura	0	0	-	0	08	08	-	0	11	11	05	0
27	Utter	8440	95	-	02	4086	119	-	09	1848	170	59	03
	Pradesh												
28.	Uttrakhand	272	06	-	0	399	13	-	0	140	02	01	0
29.	West Bengal	48	39	-	0	164	16	-	0	96	25	08	0
	TOTAL	44459	2273	0	29	37819	1979	0	53	34894	2398	1132	44
	STATE(S)												
30.	A&N Islands	11	11	-	0	93	0	-	0	18	17	13	0
31.	Chandigarh	546	0	-	0	781	07	-	0	951	04	08	0
32.	D&N Haveli	0	0	-	0	0	0	-	0	01	01	01	0
33.	Daman & Diu	0	0	-	0	0	0	-	0	01	01	0	0
34.	Delhi (UT)	12342	<b>`</b> 0	-	13	12427	0	-	0	11902	173	0	0
35.	Lakshadweep	02	02	-	0	0	0		0	02	02	0	0
36.	Puducherry	03	03	-	0	0	03	-	0	05	05	12	0
	Total (UTs)	12904	16	0	13	13301	10	0	0	12880	203	34	0
	Total all	57363	2289	0	42	51120	1989	0	53	47774	2601	1166	44
	India												

Cases registered against State Police (CR-SP), State Police Personnel Chargesheeted (PCS-SP), State Police Personnel Convicted (PCV-SP), under various Crime Head (Human Rights Violations by Police) during 2012-2014.

		2012				2013		2014			
SI	Crime Head	CR- PCS- PCV		PCV-	CR- PCS- PCV-			CR-SP PCS-SP PCV-			
		SP	SP	SP	SP	SP	SP			SP	
1.	Disapperance of Persons	0	0	0	0	0	0	35	1	0	
2.	Illegal detention or arrests	1	0	0	2	2	0	0	0	0	
3.	Fake encounter killings	0	0	0	2	0	0	0	0	0	
4.	Violation against Terrorists or Extremists	0	0	0	0	0	0	0	0	0	
5.	Extortion	4	0	0	12	0	0	3	4	0	
6	Hurt/Injury	-	-	-	-	-	-	20	7	1	
7	Failure in taking action	0	0	0	0	0	0	0	0	0	
8.	False implication	1	0	0	1	0	0	-	-	-	
9.	Assault on women with intent to outrage her modesty/indignity to women	8	3	0	26	4	0	17	12	2	
10.	Atrocities on SC/ST	13	5	0	15	1	0	21	7	0	
10.1	Atrocities on SC	-	-	-	-	-	-	20	5	0	
10.2	Atrocities on ST	-	-	-	-	-	-	1	2	0	
11	Torture	3	1	0	7	0	0	1	0	0	
12	Failure in Registering FIR/Taking Action	0	0	0	0	0	0	0	0	0	
13	SC/ST (POA) Act, 1989, Section 4	-	-	-	-	-	-	1	0	0	
14.	Protection of children from sexual offence Act, 2012 – Sec 23(4)	-	-	-	-	-	-	1	0	0	
15	Others	175	10	0	113	11	0	9	2	0	
16	Total	205	19	0	178	18	0	108	33	3	
Sour	ces: Crime in India										
Dispo	osal of cases also incl	ude p	previou	s year							
-	ing cases	-		-							
-	: data not collected										

Annexure-I contd....

Cases Registered: State Police (CR-SP), Police Personnel: Chargesheeted: State Police (PCS-SP), Convicted: state Police (PCV-SP): Under Total Human Rights Violation by Police During 2012-2014

Co	State/UT		2012			2013		2014			
de	le		Sta	ate	St	ate Poli	ice	State Police			
			Police								
		CR-	PCS-	PCV-	CR-	PCS-	PCV-	CR-	PCS-	PCV-	
		SP	SP	SP	SP	SP	SP	SP	SP	SP	
1.	Andhra Pradesh	0	0	0	0	0	0	0	0	0	
2.	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	
3.	Assam	102	0	08	1	0	0	0	0	0	
4.	Bihar	0	0	0	0	0	0	0	0	0	
5.	Chhattisgarh	0	0	0	0	0	0	0	0	0	
6.	Goa	0	0	0	0	0	0	0	0	0	
7.	Gujarat	10	0	0	7	0	0	0	0	0	
8.	Haryana	1	1	0	0	0	0	0	0	0	
9.	Himachal Pradesh	0	0	0	0	0	0	0	0	0	
10.	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	
11.	Jharkhand	0	0	0	0	0	0	0	4	0	
12.	Karnataka	1	0	0	2	0	0	29	14	0	
13	Kerala	0	0	0	0	0	0	0	0	0	
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	
15	Maharashtra	0	0	0	0	0	0	0	0	0	
16	Manipur	0	0	0	0	0	0	0	0	0	
17	Meghalaya	0	0	0	0	0	0	0	0	0	
18	Mizoram	0	0	0	0	0	0	0	0	0	
19	Nagaland	0	0	0	0	0	0	0	0	0	
20	Odisha	10	3	0	13	1	0	5	0	0	
21	Punjab	0	0	0	1	0	0	0	0	0	
22	Rajasthan	0	0	0	0	0	0	0	0	0	
23	Sikkim	0	0	0	0	0	0	0	0	0	
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	
25	Telangana	0	0	0	0	0	0	0	0	0	
26	Tripura	0	0	0	0	0	0	0	0	0	
27	Uttar Pradesh	5	3	0	6	0	0	46	7	3	
28	Uttarakhand	0	0	0	0	0	0	0	0	0	
29	West Bengal	1	0	0	0	0	0	1	1	0	
Tota	al State	130	7	0	37	2	0	81	26	3	
39	A&N Islands	0	0	0	0	0	0	0	0	0	
30.	Chandigarh	0	0	0	0	0	0	0	0	0	
31	D&N Haveli	0	0	0	0	0	0	0	0	0	
32	Daman & Diu	0	0	0	0	0	0	0	0	0	
33	Delhi UT	75	12	0	141	16	0	27	7	0	
34	Lakshadeep	0	0	0	0	0	0	0	0	0	
35	Puducherry	0	0	0	0	0	0	0	0	0	
	al UTs	75	12	0	141	16	0	27	7	0	
	al (All India)	205	19	0	178	18	0	108	33	3	
	rce : Crime in India		_	_		_	_		_	_	

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Annexure-II

# State Cadre-wise details of criminal cases registered/ report against IPS officers during the years 2013 to 2016 (as on date)

SI. No.	Name of the Cadre	No. of cases registered/ reported against IPS officers during the years.								
	1	2013	2014	2015	2016 ( as on 05.08.2016)					
1	AGMUT	0	0	0	0					
2.	Andhra Pradesh	0	1	0	0					
3.	Assam-Meghalaya	0	0	0	0					
4.	Bihar	0	0	0	0					
5.	Chhattisgarh	0	0	0	0					
6.	Gujarat	1	0	0	0					
7.	Haryana	1	0	0	0					
8.	Himachal Pradesh	4	2	0	0					
9.	Jammu & Kashmir	0	0	0	0					
10.	Jharkhand	0	0	0	0					
11.	Karnataka	0	0	0	0					
12.	Kerala	0	0	0	0					
13.	Madhya Pradesh	1	1	0	0					
14.	Maharashtra	0	0	0	0					
15.	Manipur-Tripura	0	0	0	0					
16.	Nagaland	0	0	0	0					
17.	Odisha	1	0	0	0					
18.	Punjab	0	1	0	0					
19.	Rajasthan	0	1	1	0					
20.	Sikkim	0	0	0	0					
21.	Tamil Nadu	1	0	0	0					
22.	Telangana	0	0	0	0					
23.	Uttarakhand	0	0	0	0					
24.	Uttar Pradesh	0	0	0	0					
25.	West Bengal	0	0	0	0					